

1	2	3	4	5
12.	Rajasthan	0	3	3
13.	Maharashtra	6	94	100
14.	Chhattisgarh	2	2	4
15.	Punjab	0	1	1
TOTAL		75	462	537

Urban housing mission

†2890. SHRI PRABHAT JHA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is working on any urban housing mission for making provision for housing to all in urban areas, if so, the details thereof;

(b) the details of Government's plan with regard to arranging the financial and other resources to complete the mission of providing housing to all in urban areas in a fixed time-frame;

(c) whether the said mission is proposed to be completed on public-private model; and

(d) whether State Governments' opinions are also being taken in this context and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]: (a) to (d) The Government has set the target of providing houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. Accordingly, this Ministry after making wide consultations with various stakeholders including State Governments, industry associations etc. is in the process of formulating a new Scheme for 'Housing for All' by 2022 in the urban areas. Public-Private partnership model is also one of the component of the proposed Mission. The Scheme, at present, is at appraisal stage by Expenditure Finance Committee (EFC).

New housing policy for low income group

2891. SHRIMATI AMBIKA SONI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government proposes to launch new housing policy in urban areas in the near future, if so, the details thereof;

†Original notice of the question was received in Hindi.

(b) whether it would include interest subvention scheme for economically weaker sections and lower income groups; and

(c) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]:

(a) The Government proposes to launch a scheme for 'Housing for All' by 2022 having provision for slum rehabilitation, interest subvention on housing loans, rental housing, shelter for homeless as well as improvement of infrastructure in slums. It is presently at appraisal stage.

(b) and (c) The interest subvention scheme as part of new scheme, envisages provision of interest subsidy of 500 basis points (5%) for the urban poor.

Funds for new capital of Chhattisgarh

†2892. DR. BHUSHAN LAL JANGDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that for the development of new capital of Chhattisgarh State only 750 crore rupees out of ₹7670 crores have been received by the State from Centre during the last 14 years;

(b) whether balance amount could be given by 14th Finance Commission; and

(c) whether Government would grant immediate approval to the proposal sent by Government of Chhattisgarh seeking ₹742 crore for the development of New Raipur as a smart city?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) According to the information provided by the Ministry of Finance, the Twelfth Finance Commission had recommended a grant of ₹200.00 crore for Chhattisgarh to develop its new capital city of Raipur, against which grant of ₹ 154.08 crore was released based on the conditionalities fulfilled by the State Government. Thirteenth Finance Commission has also recommended under State Specific needs, a grant of ₹550 crore for Development of the new Capital City for Chhattisgarh. Out of which ₹450 crore was earmarked for construction of office complexes and housing for Government employees and ₹100 crore is for eco-friendly development projects such as conservation of water bodies, development of city parks and use of non-conventional sources of energy. Out of recommended amount

†Original notice of the question was received in Hindi.